HIGH COURT OF UTTARAKHAND NAINITAL

OFFICE MEMORANDUM

No. 33 /UHC/VII-a-1/Stationery/2015

Dated: June 5, 2015

The Registry will remain open for half day during the summer vacation from 08.06.2015 to 12.06.2015 instead of full day.

By order of the Court

Sd/-(D.P. Gairola) Registrar General

No. 37/3 /UHC/ Stationery/2015

Dated: June 5, 2015

Copy forwarded for information and necessary action to:-

- 1. P.P.S. to Hon'ble the Chief Justice.
- P.S./P.A to Hon'ble Judge with the request to place this office memorandum for His Lordship's kind perusal.
- Member Secretary, State Legal Service Authority, Uttarakhand, Nainital.
- 4. Advocate General/ Government Advocate/ Chief Standing Counsel.
- 5. Assistant Solicitor General, Union of India at Nainital.
- 6. Additional Chief Standing Counsel, U.P. at Nainital.
- 7. President, High Court Bar Association, Nainital.
- 8. All the Registrars of the Court.
- 9. Joint Registrar of the Court.
- 10. All the Deputy Registrar of the Courts.
- 11. Head P.S./Head B.S. of the Court.
- 12. All the Assistant Registrar/ Section Officers/ Librarian/ Protocol Officer/ Management Officer of the Court.
- Chief Public Relation Officer of the Court at Dehradun and Chief Protocol Officer of the Court at New Delhi.
- OIC/ NIC & System Analyst of the Court with the request to upload this office memorandum in the official website of High Court of Uttarakhand.
- 15. Dispensary, High Court of Uttarakhand.
- Security Officer, High Court of Uttarakhand.
- 17. Guard File.
- 18. Notice Board.

(Jitander Kumar) S.O. (Stationery)